GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION No. 743

TO BE ANSWERED ON: 24/07/2025

PRADHAN MANTRI JANJATIYA VIKAS MISSION

743. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the total number of infrastructure development activities, such as haat bazaars and warehouses, completed and currently ongoing under the Pradhan Mantri Janjatiya Vikas Mission (PMJVM), year and State-wise including district-wise for Andhra Pradesh;
- (b) the details of the funds allocated, disbursed and utilized for the construction of such bazaars and warehouses, year and State-wise;
- (c) the details of the total number of tribal artisan melas and exhibitions organised under the said mission, year and State-wise including district-wise for Andhra Pradesh; and
- (d) the details of the total funds allocated and utilized by the Government for promoting awareness about the said mission?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

- (a) and (b) The details of year and state-wise infrastructure facilities sanctioned along with funds released and utilized for the same under the Pradhan Mantri Janjatiya Vikas Mission (PMJVM) scheme is given at **Annexure I**.
- (c) and (d) The details of tribal artisan melas and other exhibitions organized by TRIFED under PMJVM scheme is given at **Annexure II**. The expenditure incurred by TRIFED for promotion and marketing activities during last 3 years is given below:

Financial Year	2022-23	2023-24	2024-25
Expenditure (Rs. in lakhs)	145	174	289

Annexure I referred to in part (a) and (b) of the reply to Lok Sabha Unstarred Question No. 743 to be answered on 24.07.2025 regarding Pradhan Mantri Janjatiya Vikas Mission

Year-wise and State-wise details of funds released, infrastructure components sanctioned & developed and expenditure made under the PMJVM scheme

Sl.	States	Year of Sanction	Funds released (Rs.	Infrastructure Components - Sanctioned (In Number)			Fund Utilization
No.			In lakhs)	Modernisation of Haats	Storage Facilities	Others	(In Rs. Lakhs)
1	Chhattisgarh	FY 2017 – 18 FY 2018 – 19 FY 2019 – 20	990.25	196	132		
3	Jharkhand	FY 2018 - 19	39.00			8	UC pending
2	Gujarat	FY 2014 – 15	497.37	45	2	3	
4	Maharashtra	FY 2013 – 14	325.00	17	9	10	
5	Andhra Pradesh	FY 2018 – 19	709.50	115	1	1	
6	Madhya Pradesh	FY 2018 – 19	2681.25	235	160		1300
7	Odisha	FY 2014 – 15	820.00	100	39		UC pending
8	West Bengal	FY 2018 – 19	455.44	100	33		197.66
9	Uttar Pradesh	FY 2018 – 19 FY 2020 – 21	821.25	155	16		UC pending
10	Manipur	FY 2018 – 19	300	86	87		300
11	Nagaland	FY 2018 – 19 FY 2024 – 25	288.55*	66	43		65.80
12	Assam	FY 2018 – 19	708.39	150	60		UC pending

13	Tripura	FY 2018 – 19 FY 2019 – 20	114.00	20	16		114
14	Kerala	FY 2020 – 21	357.75	72	36		357.75
15	Tamil Nadu	FY 2020 - 21	124.33	5	5		UC pending
Total		9138.69	1372	639	22	2335.21	

^{*}Rs. 222.75 Lakhs has been sanctioned to the Nagaland State in FY 2024 – 25 for the Modernization of 36 nos. of Haat Bazar and Creation of 36 nos. of Storage facilities.

Annexure II referred to in part (c) and (d) of the reply to Lok Sabha Unstarred Question No. 743 to be answered on 24.07.2025 regarding Pradhan Mantri Janjatiya Vikas Mission

State-wise details of tribal artisan melas and exhibitions organized by TRIFED in the last two years under PMJVM scheme

Sl. No	State / UT	2023-24	ļ	2024-25		
		Tribal Artisan Melas organized	Exhibitions organized	Tribal Artisan Melas organized	Exhibitions organized	
1	Andhra Pradesh	7		1		
2	Bihar	1				
3	Chhattisgarh	6				
4	Chandigarh		1			
5	Delhi		3		4	
6	Goa	1				
7	Gujarat		1		3	
8	Himachal Pradesh		1	4	1	
9	Jammu & Kashmir	1				
10	Jharkhand	6	1		1	
11	Karnataka	7		1	3	
12	Kerala	6	1	3		
13	Ladakh		1	2	1	
14	Madhya Pradesh	3		1	2	
15	Maharashtra	9				
16	Odisha		3		2	
17	Pondicherry		1		1	
18	Rajasthan		1	2	4	
19	Tamil Nadu	9	2	1	3	
20	Telangana			1	2	
21	Uttar Pradesh	1	1	1	1	
22	Uttarakhand	4	2	1	2	
23	West Bengal		1			
	Grand Total	61	20	18	30	
